| | Annexure-3 | | | | | | | | | | | | | | |
|--|--|---------------------------|----------------|-----------------------------|---------------------------|---------------------------------------|-----------------------------------|------------------------------|-----------------------------------|----------------------------------|-----------|------------------------------------|--|-----------------|--|
| | Name of the Corporate Debtor: Value Designbuild Private Limited; Date of commencement of CIRP: 13/04/2023; List of Creditors as on: 15/02/2024 | | | | | | | | | | | | | | |
| List of secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | | |
| SI No | | Details of claim received | | | Details of claim admitted | | | | | | Amount of | | | | |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by secured Interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
| 1 | Housing Development Finance Corporation Limited | 29-04-2023 | 47,09,37,661 | 7,53,36,023 | Secured | 7,53,36,023 | - | NO | 10.05% | NIL | NIL | 39,56,01,638 | - | - | |
| | TOTA | L | 47,09,37,661 | 7,53,36,023 | | 7,53,36,023 | - | | 10.05% | | | 39,56,01,638 | - | | |
| | | | | | | | | | | | | | | | |